

Development of new airports in the States

2117. SHRI VIVEK K. TANKHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of new airports to be developed in different States, State-wise;
- (b) the names of the States where airports of international standard are proposed to be set up; and
- (c) the estimated cost on the proposed plan for setting up of small and big airports in these States?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Government of India (GoI) has granted "in principle" approval for setting up of the 18 Greenfield airports in the country. The list of these airport is as under: Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Bijapur, Gulbarga, Hasan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Dabra in Madhya Pradesh, Pakyong in Sikkim, Karaikal in Puducherry, Kushinagar in Uttar Pradesh, Dholera in Gujarat and Dagadarthi Mendal, Nellore Dist, Bhogapuram in Vizianagaram District near Visakhapatnam and Oravakallu in Kurnool District, Andhra Pradesh. GoI has granted "site clearance" approval for setting up of the 5 Greenfield airports in the country. The list of these airport is as under: Machiwara, Ludhiana Airport, Itanagar in Arunachal Pradesh, Jamshedpur in Jharkhand, Alwar in Rajasthan and Kothagudem in Telangana.

(b) Mopa Airport in Goa, Navi Mumbai and Shirdi Airport in Maharashtra, Kannur Airport in Kerala, Kushinagar Airport in Uttar Pradesh, Dholera Airport in Gujarat, Bhogapuram Airport in Andhra Pradesh, Machiwara Airport in Ludhiana and Alwar Airport in Rajasthan are International Greenfield Airports.

(c) As regards construction of new Greenfield airports, execution of project including finalization of project cost and financing arrangement is the sole responsibility of the respective airport promoters. However, as per the information provided by the respective airport developer, the total estimated cost for setting up of above mentioned 18 Greenfield Airports in the country comes out to ₹ 30,000 crore (approx.).

Defence Export Policy

2118. PROF. M. V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has framed any defence export policy;

(b) if so, the details thereof; and

(c) if not, the reasons why a well-defined export policy has not been evolved?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) All exports including defence exports are covered under the Export and Import (EXIM) Policy issued by Directorate General of Foreign Trade (DGFT). However, Ministry of Defence has formulated a separate Defence Export Strategy to give fillip to defence exports. The strategy includes creation of an Export Promotion Body, engaging Indian Missions/Embassies abroad in export promotion, export financing through Line of Credit etc., better use of offset policy, export of indigenously developed defence systems and streamlining of the export regulation processes. The Defence Export Strategy has also been put in the public domain and is available at the website of Ministry of Defence (www.ddpmod.gov.in).

Payment of arrears under OROP

2119. SHRI K.T. S. TULSI: Will the Minister of DEFENCE be pleased to state:

(a) whether One Rank One Pension has been implemented by Government; and

(b) if so, the total amount of arrears calculated as per the new scheme and disbursed to the pensioners till date?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The Government had issued orders for implementation of One Rank One Pension (OROP) on 7.11.2015. Financial implication towards payment of arrears of OROP for the period from 01.07.2014 to 31.12.2015 is estimated at ₹ 10,925.11 crores. The total amount paid to Defence Forces pensioners/Family pensioners towards arrears of OROP upto 27.2.2017 is ₹ 6375.16 crores.

Disability pension for soldier

2120. SHRI HUSAIN DALWAI: Will the Minister of DEFENCE be pleased to refer to reply to Unstarred Question 687 given in the Rajya Sabha on 22nd November, 2016 and state:

(a) whether it is a fact that according to a Government Notification issued in September last year the disability pension for soldiers is less than half that of bureaucrats, if so, details of pensions provided to both groups;